

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **11.07.2024** THROUGH VIDEO CONFERENCE

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)  
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Application No :  
Petition No : CP(CA)/25(CHE)/2024  
Name of Petitioner : A J Natesan & 2 Others  
& Vs  
Name of Respondent : Ran India Steels Pvt Ltd & 15 Others  
Section : Sec 241-242 & 213 of CA, 2013  
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**ORDER**

Present: Mr. P.H.Arvinth Pandian, Ld. Senior Counsel for Petitioner.  
Mr. Ramasamy Meyappan, Ld. Counsel for R2 & R3.  
Ms. Rakshitha, Ld. Counsel for R4, R8 & R9.  
Ms. Nandhini Agarwal, Ld. Counsel for R12 & R13.  
Ms. Miny Nayar, Ld. Counsel for SFIO.

Written synopsis filed by Petitioners, R2 & R3, R4, R8 & R9 and R14 on the interim relief.

Ld. Counsel Mr. Ramasamy Meyappan is stated to be busy in afternoon session.

On request, list the Petition for arguments on interim relief on **08.08.2024**.

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**[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]  
MEMBER (JUDICIAL)**